

Superintendent, Railway Police, Patna, and the Assistant Security Officer, Dinapore. The case is still under investigation.

Hirakud Project

381. Shri Supakar: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of Government houses and public premises in the Hirakud Project area under unauthorised occupation; and

(b) the number of such premises under the unauthorised occupation of persons displaced from Hirakud submerged area?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The number of Government-owned houses and public premises under unauthorised occupation in the Hirakud Project area is 13 and 980 respectively. These cases of unauthorised occupancy are mainly due to change in tenancy.

(b) While no house is occupied unauthorisedly by persons displaced from the Hirakud submerged area, six premises are under unauthorised occupation.

Postal Facilities

382. { **Shri D. C. Sharma:**
Shri Bhakt Darshan:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1078 on the 19th March, 1958 and state:

(a) whether the committee appointed to review the basis of extension of postal facilities during the Second Five Year Plan period has since submitted its report;

(b) if so, the decision taken on the recommendations of the committee;

(c) whether a copy of the report will be laid on the Table;

(d) if the answer to part (a) above be in the negative, the progress so far made by the committee in its work; and

(e) the time by which the report is likely to be received?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The recommendations are under examination

(c) As the Committee was in the nature of a departmental study group of technical officers appointed by the Director General to review the existing criteria for extension of postal facilities and to advise him on the future pattern for extension of such facilities, the question of laying a copy of its report on the Table of the Sabha does not arise.

(d) and (e). Do not arise.

Adulteration of Food in Delhi

383. { **Sardar Iqbal Singh:**
Shri Ram Krishan:

Will the Minister of Health be pleased to state:

(a) whether the adulteration in Food and other articles is on the increase in Delhi; and

(b) if so, the number of persons challaned during 1957-58?

The Minister of Health (Shri Kar-markar): (a) A slight increase has been noticed.

(b) The number of persons challaned is as under:—

(i)	1957 (January-December)	1406, and
(ii)	1958 (January-May)	796

Total: 2202